COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 214 OF 2016

Dated: 22nd March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Everest Power Pvt. Ltd. Vs. Punjab State Electricity Regulate & Ors.	ory Commission		Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. Tarun Johri Mr. Ankit Saini		
Counsel for the Respondent(s) :	Mr. Sakesh Kumar for	R-1	
	Mr. Vishrov Mukerjee Ms. Raveena Dhamija	for PT(C

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>28.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/tpd